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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3318/2022

SURESH SRIVASTAVA AND ORS ..... Petitioners

Through: Mr. Pallav Shishodia, Sr. Adv. along

with Mr. Surjendu Sankar Das and

Ms. Tanya Trikiya, Advs.

versus

SUNDEEP BHUTORIA ..... Respondent

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Danish Faraz Khan and Mr.

Rishab Narayan, Advs. for UOI.

Mr. Samar Bansal, Amicus Curiae

with Mr. Madhav Gupta, Adv.

Mr. Gaurav Kejriwal, Adv. for

applicant in CM No.25429/2022.

**CORAM:** 

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE SACHIN DATTA

ORDER 26.05.2022

**%** 

List on 27.07.2022.

**VIPIN SANGHI, ACJ** 

SACHIN DATTA, J

MAY 26, 2022/cl